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- (a) whether it is a fact that the persons registered with the D.D.A. for the last four and a half years under the Middle Income Group Scheme have not been allotted houses so far:
- (bl if so, what is the number of persons so registered with the D.D.A.;
- (c) whether it is a fact that new registration has been opened while the old registrations are still pending; and
- (d) if so, what are the reasons therefor and by when the previously registered persons are likely to be allotted houses?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU-RAMAIAH): (a) and (b) Yes, Sir, 3.700 persons out of a total of 13,810 persons who had registered themselves with Delhi Development Authority for allotment of Middle Income Group flats since 1968-1969 registrations, are waiting for allotment.

(c) and (d) Yes, Sir. With a view to assist in the forward planning for further development, a new registration scheme has been opened in 1976, but the persons registered under the previous registration scheme are invariably accorded priority for allotment *vh-a-vis* those newly registered. Separate flats, under construction, have been set apart for allotting to those registered under the previous scheme.

Performance of the Indian Hockey Team

*40. SHRI SAT PAUL MITTAL :
SHRI MAHENDRA BAHADUR
SINGH : SHRIMATI
LAKSHMI KUMARI
CHUNDAWAT :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have received any report from the Indian Hockey Federation on the performance of the Indian hockey team in the recent Montreal Olympics; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) No. Sir. The Indian Hockey Federation has, however, been requested to send a report to the Ministry as early as possible.

(b) Does not arise.

Procurement of Foodgrains

*41. SHRI GIAN CHAND TOTU: SHRI GANESH LAL MALI: SHRI LEONARD SOLOMAN SARING: SHRJ SYED NIZAM-

UD-DIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what is the quantum of arrivals of rabi crop especially wheat upto the end of June, 1976;
- (b) what percentage of these arrivals has been purclased by Government through various agencies; and
- (c) what is the estimated quantity of wheat still left with the farmers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHIB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

(a) and (b) The figures of total arrivals of rabi foodgrains for all the States are not available. It is only in Punjab and Har-yana that almost the entire marketed surplus is dealt with in the mandies. For these States, the total arrivals of wheat upto the end of June, 1976 were 38 T7 lakh tonnes. Out of this, a total quantity of 37-35 jakh tonnes, representing 97-8% of the total arrivals, was purchased by the Governmental procuring agencies. It may, however, be mentioned that in these States as well as U. P., Madhya Pradesh, etc., the data relating to select'd markets indicate that the arrivals in selected mandis in the current season are considerably higher than for the corresponding period in the last season. This has been reflected in the higher procurement this year as compared to last year.